

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-113**  
IA-3236/2021 IA-5321/2020  
In  
IB-835(ND)/2020

**IN THE MATTER OF:**  
SANJEEV AGGARWAL & ORS  
**Vs.**  
Supertech Township Project Limited

...FINANCIAL CREDITOR  
...CORPORATE DEBTOR

**SECTION**  
U/s 7 IBC code 2016

**Order delivered on 01.07.2021**


**CORAM:**  
SHRI P.S.N PRASAD  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)


**PRESENT:**  
For the Applicant : Adv. Mr. Piyush Singh, Adv. Ms. Aditi Sinha  
For the Respondent : Mr. Akhil Shankhwar, Advocate

**ORDER**

Heard the submissions made by the counsel for the Petitioners as well as Proxy Counsel for the Corporate Debtor. Proxy Counsel for the Corporate Debtor has submitted that the arguing Counsel is on legs before another Court.

Therefore, the matter is now be posted to 12.08.2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(P.S.N PRASAD)  
MEMBER (JUDICIAL)